

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.07.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 357/2026 For Condone Delay IA No. 1000/2026	EPP Composites Pvt Ltd Vs BGR Energy Systems Ltd	Mr. Anandodaya Mishra	
2.	Comp App (AT) (CH) No. 72/2026 For Condone Delay IA No. 998/2026	Annamalai Logistics & Anr. Vs Abdul Ali Shaik, Director of Nava Quality Foods Pvt Ltd & 19 Ors.	Capt. VJ Pushpa Kumar	
3.	Comp App (AT) (CH) No. 73/2026 For Stay IA No. 999/2026	Gramox Paper and Boards Ltd Vs CSO Paper Mills (P) Ltd Rep by its Managing Director MC Joseph	Ms. Simren Patel	Mr. Isaac Thomas
4.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	
5.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	

6.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	
7.	Comp App (AT) (CH) (Ins) No. 322/2026 For Stay IA No. 932/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & 2 Ors. WITH	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1
8.	Comp App (AT) (CH) (Ins) No. 323/2026 For Stay IA No. 935/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & Anr.	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 278/2026 For Exemption IA No. 787 & 788/2026 For Stay IA No. 789/2026	Bayyavarapu Padmaja Suspended Director of Lanarsy Infra Ltd Vs Agrawal Infracab Pvt Ltd & 2 Ors.	Mr. Amrith Bhargav	
10.	IA No. 557/2026 (For Condone Delay) in Comp App (AT) (CH) No. 41/2026	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	Mr. CV Shailandhran R1-R4
11.	IA No. 842/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 296/2026 For Stay IA No. 843/2026 To Dispense with IA No. 844/2026	Manoj Kumar Jain Proprietor of Guru Rajendra Minerals Trading Company Vs Gonugunta Murali RP of Sai Krishna Minerals Pvt Ltd & Anr.	Mr. Ramasubramaniam Raja	
12.	IA No. 890/2026 (To implead) in Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20

13.	IA No. 928/2026 (To implead) in Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
14.	IA No. 461/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 150/2026	VAR Electrochem Pvt Ltd (Auction Purchaser) Vs The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr.	Mr. VVSN Raju	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 1134/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 205/2023 For Stay IA No. 670/2023 For Exemption IA No. 672/2023 For Condone Delay IA No. 671/2023	Sun Paper Ltd. Vs S. Dhanapal, Liquidator, Servalakshmi Paper Ltd.	Ms. Ashwini Vaidialingam	

Admission - Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
17.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

18.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
19.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
20.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
21.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
22.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
23.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

24.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
25.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
26.	Comp App (AT) (CH) (Ins) No. 444/2025 For Stay IA No. 1274 & 1275/2025	VK Rajeev Suspended Director, Kumarakom Aqua Serene Pvt Ltd Vs Kerala State Industrial Development Corporation Ltd & Anr	Mr. TK Bhaskar	Mr. Akhil Suresh R1 Mr. Sankar P Panicker R2
27.	Comp App (AT) (CH) (Ins) No. 131/2026	Vattam Mahesh Kumar HUF, Proprietor of Vattam Steels Vs Janapriya Nirmaan Conglomerate Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. T Jayasankar

For Hearing (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravikumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt Ltd Vs Cauvery Medical Centre Limited & 14 Ors		Mr. Goutham Shivshankar- R2 & R5
30.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1

31.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
32.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
33.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Roshan Atiq- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
34.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq- R1 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
35.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
36.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Roshan Atiq-R2 Ms. Shubharanjani Ananth-R3, R5
37.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt Ltd Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Roshan Atiq - R1 Ms. R Sowmya R2- R4
38.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. WITH	Mr. H Karthik Seshadri	Ms. Shubharanjani Ananth – R1 Mr. NP Vijaykumar R2
39.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2, R4 Ms. Subharanjani Ananth- R6

40.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
41.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
42.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
43.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr. T Ravichandran R1
44.	Comp App (AT) (CH) (Ins) No. 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr WITH	Mr. R Umasuthan	Mr. B Dhanaraj - R1
45.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr	Mr. R Umasuthan	Mr. B Dhanaraj - R1
46.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
47.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
48.	Comp App (AT) (CH) (Ins) No. 604/2025	Employees' Provident Fund Organisation Vs Southern Batteries Pvt Ltd., through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri

49.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No. 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
50.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
51.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. P Elayarajkumar	Ms. Khushboo Sharma

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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